

## PUBLIC NOTICE

Date: October 15, 2020

**Sub: Last date for investors/applicants with claims upto Rs.7,000/- for making good the deficiencies in their claims, if any.**

1. The Justice (Retd.) R.M. Lodha Committee (the "Committee") vide Press Release dated January 15, 2020 provided an opportunity to all investors/applicants with claims upto Rs 5000/-, whose claim applications were found deficient, to make good deficiencies as may be applicable to their claims, so as to enable their claims to be processed. Accordingly, web-portal ([www.sebipaclrefund.co.in](http://www.sebipaclrefund.co.in)) providing such facility was made operational on **January 24, 2020**. The last date for accepting such rectified application was **July 31, 2020**. Thereafter, the Committee vide Public Notice dated July 31, 2020 extended the last date to **October 31, 2020**.
2. The Committee has vide Public Notice dated July 21, 2020 also provided similar facility to the investors with claim amount between Rs 5001/- and Rs 7000/- and accordingly, the web-portal was made operational from **August 01, 2020**. The last date for accepting such rectified application is **October 31, 2020**.
3. Investors/applicants with claims upto Rs.7,000/- whose claim applications were found deficient, are again requested to expedite and rectify the deficiencies, if any, in their applications before **October 31, 2020**.

Nodal Officer cum Secretary  
Justice (Retd.) R.M. Lodha Committee  
(In the matter of PACL Ltd.)